



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 28.04.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1491 of 2022 & I.A. No. 4716, 4718, 4720 of 2022 (With Defects)	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. With	Divyansh Rai	Abhishek Anand
2.	Comp. App. (AT) (Ins) No. 1490 of 2022 & I.A. No. 4709, 4714, 4715 of 2022 (With Defects)	Rishi Kapoor Vs. Anand Sonbhadra	Divyansh Rai	Abhishek Anand Mohak Sharma Sajal Jain-R1
3.	Comp. App. (AT) (Ins) No. 264 of 2023 & I.A. No. 931, 932, 933, 934 of 2023 & 5675 of 2024	Mohamed Sarfaraz Ahmed Nizamuddin Siddique Vs. AJS Impex Pvt. Ltd. & Anr.	Anuj Tiwari	G. Aniruth Purusothaman-R1 Ravi Raghunath
4.	Comp. App. (AT) (Ins) No. 1093 of 2023 & I.A. No. 3774, 3775 of 2023	Dileep Kumar Agarwal Proprietor of Phoenix Hydraulics Vs. Sujal Exim India Pvt. Ltd.	CA Arvind Mittal	Vipul Dharmani
5.	Comp. App. (AT) (Ins) No. 1503 of 2023 & I.A. No. 5364, 5421 of 2023 (With Defects)	Sandeep Chandna Vs. Modi Distillery & Ors.	Nikhil Kumar Verma	Sonali Karwasra S. Sushila K.

6.	Comp. App. (AT) (Ins) No. 314 of 2024	Isolux Corsan India Engineering & Construction Pvt. Ltd. Vs. South East U.P. Power Transmission Company Ltd. & Anr.	Abhinav Mishra	Manmeet Singh
7.	Comp. App. (AT) (Ins) No. 828 of 2024	Ankit Suresh Wadhwa Vs. Bank of India & Ors. With	Jitender Chaudhary	Aditi Sharma Maulik Choksi-R2 Aditya Kumar-R1 Shweta Kapoor-R6
8.	Comp. App. (AT) (Ins) No. 1298 of 2024 & I.A. No. 4677, 4679 of 2024	Ramkumar Pal Vs. Bank of India & Ors.	Sankalp B. Shrivastav	Aditi Sharma Maulik Choksi-R2 Aditya Kumar Illa Nath-R1
9.	Comp. App. (AT) (Ins) No. 841 of 2024 & I.A. No. 3055, 3056 of 2024	Suniel Dhhandhanian & Anr. Vs. Dr. Vichitra Narayan Pathak RP of Golden Tobacco Ltd.	Henna George	Anurag Bisalia
10.	Comp. App. (AT) (Ins) No. 1033 of 2024 & I.A. No. 3755, 3756 of 2024	Ritoo Manchanda Vs. Madhav Saran Aggarwal and Alka Aggarwal, Successful Resolution Applicants With	Mrinal Bharat Ram	Abhyuday Dhasmana- for SRA
11.	Comp. App. (AT) (Ins) No. 1153 of 2024 & I.A. No. 4126, 4127, 4128 of 2024	Brosis Infrastructure Pvt. Ltd. Vs. Madhav Saran Aggarwal and Alka Aggarwal, Successful Resolution Applicants With	Mrinal Bharat Ram	Abhyuday Dhasmana- for SRA
12.	Comp. App. (AT) (Ins) No. 1168 of 2024 & I.A. No. 4174 of 2024	Vinod Kumar & Ors. Vs. MSX Mall Private Ltd. & Ors.	Tavish B. Prasad	Abhyuday Dhasmana- for SRA
13.	Comp. App. (AT) (Ins) No. 1105 of 2024 & I.A. No. 6587 of 2024	Anil Kumar Seth (Suspended Director, Supercast Technologies Pvt. Ltd.) Vs. Valplast Technologies Pvt. Ltd. & Anr.	Milan Negi	Rakesh Kumar Satyendra Sharma Mohd. Nazim Khan Rahul Reghi

14.	Comp. App. (AT) (Ins) No. 1170 of 2024 & I.A. No. 4181, 4182, 4582, 7844 of 2024	Ram Chandra Sharma Vs. Pawan Kumar Goel, Resolution Professional/Liquidator & Ors.	Shivam Kumar	Arun Aggarwal Shivam Saini Praful Rawat
15.	Comp. App. (AT) (Ins) No. 1737 of 2024 & I.A. No. 7989 of 2024, 485 of 2025	Mascot Capital and Marketing Pvt. Ltd. (MCMPL) Vs. Savair Energy Ltd. (SEL)	Deepin Deepak Sahni	
16.	Comp. App. (AT) (Ins) No. 1981 of 2024 & I.A. No. 7395, 7396, 7397 of 2024	Gautam Solar Pvt. Ltd. & Anr. Vs. Bhoopesh Gupta & Ors.	Dhruv Sethi	Abhishek Devgan Vishal Hirawat- R1
17.	Comp. App. (AT) No. 81 of 2023 & I.A. No. 2286, 2288 of 2023	Dr. Anita Roy Vs. Aquafil Polymers Company Pvt. Ltd. & Ors.	Dr Anita Roy	Vibhor Verdhan-R2 & R3
18.	Comp. App. (AT) No. 113 of 2024 & I.A. No. 2551, 2552, 2553 of 2024	CA Ratan Laxminarayan Rathi Vs. National Financial Reporting Authority	Karan Malhotra	Zoheb Hossain Vivek Gurnani Vivek Gaurav Karthik Sabharwal
19.	Competition App. (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	Achyuth Ajith Kumar	Yaman Verma Kritika Gupta Mohit Sharma Amit Tyagi Srashti Parashar- R1 Deeksha Manchanda- R2&3
20.	Competition App. (AT) No. 35 of 2022 & I.A. No. 2703, 2702 of 2022	Rati Engineering Through Its Partner Mr. Gautam K. Bhesania Vs. Competition Commission of India & Ors. With	Sahil Bhalaik	Manu Chaturvedi Malhar Desai-R1 Tishampati Sen Riddhi Sancheti Anurag Anand-R2 Ankit Jain-R3
21.	Competition App. (AT) No. 28 of 2022 & I.A. No. 2046, 2047 of 2023	Mukeshkumar Ishvarlal Patel Director, PMP Infratech Pvt. Ltd. Vs. The Competition Commission of India & Ors. With	Ankit Jain	Shama Nargis Manu Chaturvedi Neeha Nagpal Anubhav Taneja-R1 Tishampati Sen G. karthikeyan-R2

22.	Competition App. (AT) No. 19 of 2021 & IA No. 2841, 2842 of 2021 & 1635 of 2022	PMP Infratech Private Ltd. Vs. The Competition Commission of India & Ors.	Rishad A. Chowdhury Ankit Jain	Shama Nargis-R1 Manu Chaturvedi Malhar Desai-R1 Tishampati Sen-GAIL
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By order of Hon'ble Chairperson
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Registrar